

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/3891/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the 7<sup>th</sup> June, 2022.

Sub:- **Cancellation of Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/501 Dated 04.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of casual leave for four days on 03.06.2022, 04.06.2022, 06.06.2022 and 07.06.2022 along with station leave permission**, has been granted. Further, your prayer for withdrawal of your letter dated MACT/ESSTT./DHU/02/2021-22/500 Dated 03.06.2022, has been granted too.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/3892 /A, dated**

Copy to:

, 07-06-2022

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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